

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 24/08/2025

Ramakrishna Narasivappa Nutanpati Vs State Of Karnataka By Halasuru P. S., Bengaluru Represented By The Public Prosecutor High Court Complex Bengaluru i; ½ 560001

Court: Karnataka High Court At Bengaluru

Date of Decision: Jan. 29, 2025 Hon'ble Judges: M G Uma, J

Bench: Single Bench

Advocate: R.D. Pancham, Rashmi Patel

Final Decision: Dismissed

Judgement

M G Uma, J

- 1. Learned counsel for the petitioner has filed a memo seeking permission of the Court to withdraw the petition.
- 2. Memo is taken on record.
- 3. Accordingly, petition is dismissed as withdrawn.